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20.5.1993

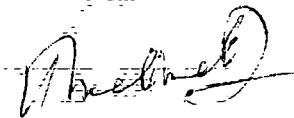
CCP 127/93 in Arjan Singh
OA 292/88 vs.
Union of India

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⑦

Present : Shri M. K. Gupta, counsel for petitioner.

As the judgment has since been complied with,
Shri Gupta, learned counsel for the petitioner,
rightly sought leave to withdraw this petition.

Accordingly, this petition is dismissed as withdrawn.



(B. N. Dhundiyal)
Member (A)

(V. S. Malimath)
Chairman

as